

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4532
ANSWERED ON:22.05.2006
BAGHLIHAR HYDRO ELECTRIC PROJECT
Singh Shri Mohan;Yerrannaidu Shri Kinjarapu

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has made changes in the Baghlihar Hydro-Electric Project in Jammu and Kashmir;
- (b) if so, the details thereof?
- (c) whether the Government has kept the scheme for construction of dam on Sindhu river in abeyance;
- (d) if so, the reasons therefor;
- (e) whether the Government has abandoned the proposal for construction of reservoirs on Sindhu and its subsidiary rivers;
- (f) if so, whether the power generation by the project would be affected in case the reservoirs and dams are not constructed;
- (g) if so, the extent thereof;
- (h) whether the Government propose to discontinue the power generation from Sindhu river; and
- (i) if so, the reasons therefor?

Answer

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) & (b) The design of the Baglihar Hydro-Electric Project in Jammu and Kashmir was finalized in the year 1992. The basic parameters of the project have not been changed. However the design of the certain features of the dam has been changed for various technical reasons. These changes primarily relate to the size and the orientation of the spillways.

(c) to (g) The Indus Waters Treaty permits India to construct storage dams up to an extent of 0.25 MAF for general storage purposes and 0.15 MAF for power storage purposes on the Sindhu. At present the State Government of Jammu and Kashmir has not firmed up any plans to construct dams on the Indus to utilize these allocated waters.

(h) & (i) No Sir. 8 Run of the River Projects have been constructed on the Sindhu River which are operated as per need.